

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2238
ANSWERED ON:09.03.2000
PRIVATE AIR TAXI SERVICES
AKBOR ALI KHANDOKER

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a proposal to encourage private air taxi services for linking smaller cities is under consideration;
- (b) if so, the details thereof;
- (c) whether the cities have been identified for the running of private air Taxi services; and
- (d) if so, the details thereof particularly with reference to West Bengal and North Eastern States?

Answer

----- THE MINISTER OF CIVIL AVIATION

(PROF. CHAMAN LAL GUPTA)

(a) and (b): To encourage small aircraft (turbo-prop) operations to connect smaller and non-metro cities, it has been decided to provide ATF to such aircraft at international prices and notify ATF as a `declared good` under the Central Sales Tax Act, 1956.

(c) and (d): Operators are free to connect places in their commercial judgement subject to compliance with the Route Dispersal Guidelines which provide for certain minimum operations on specified category of routes.